

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District, Bengaluru,
dated: 15.09.2020

NOTIFICATION

Due to unavoidable circumstances, the sitting arrangements made vide this office Notification bearing ADM No.294/2020 dated 10.09.2020, in respect of Shri Srikanta N.A., Additional Senior Civil Judge and J.M.F.C., Anekal on 15.09.2020, 16.09.2020 and 18.09.2020 stand cancelled and Shri T.C. Srikanth, Principal Senior Civil Judge and J.M.F.C., Anekal is placed in charge of the court of Additional Senior Civil Judge and J.M.F.C., Anekal.



(Venkatesh Naik T.)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. To the concerned court.
2. Public Prosecutors.
3. Superintendent of Police, Bengaluru Rural District, Bengaluru.
4. Advocates' Associations through concerned court.
5. Web-hosting.
6. Notice Board, for information.